#### NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 50/(MAH)/2016 IA No. 14/2017

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Kashinath Chingalal Lahariya In Shri Shyam Haribhau Sapkal & Ors.

V/s.

The New Akot Cotton Ginning & Pressing Co. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

SIGNATURE DESIGNATION S. No. NAME Fratap Nimbalkar -Advocate for retitioner Vishrans Panchpon PCS 2. By consent of both parties mouther adjormed to 30 January 2018. Contd. on Page - 2-

### ORDER

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# IA Nos. 06,14,15,16,19,20,21,22,23,24,25

## <u>In</u>

## T.C.P. 50/397-398/CLB/MB/MAH/2016

- 1. The Learned Representatives of both the sides are present.
- 2. By consent of both parties matter adjourned to 30.01.2018.

Sd/-....

BhaskaraPantula Mohan Member (Judicial)

Sd/-

M.K. Shrawat Member (Judicial)

**21.12.2017.** aah

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